

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO. 1216  
TO BE ANSWERED ON 01<sup>ST</sup> AUGUST, 2024  
BENEFICIARIES UNDER ATMANIRBHAR ROZGAR YOJANA**

**1216. SHRI VIKRAMJIT SINGH SAHNEY:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the details of beneficiaries under the Atmanirbhar Rozgar Yojana, State-wise, sector-wise, and district wise for Punjab;**
- (b) funds allocated, released and utilised under the Scheme in last three years, year-wise, State-wise and district-wise for Punjab;**
- (c) number of construction workers registered under Building and Other Construction Workers Board under BOCW Act, State-wise and district-wise for Punjab;**
- (d) the funds available under BOCW Board, State-wise and district-wise for Punjab; and**
- (e) the details of funds utilized by BOCW Board in last five years, year-wise, utilization-wise, State-wise and district-wise for Punjab?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SUSHRI SHOBHA KARANDLAJE)**

**(a) & (b): The Aatmanirbhar Bharat Rojgar Yojana (ABRY) was launched with effect from 1st October, 2020 to incentivize employers for creation of new employment and restoration of loss of employment during Covid-19 pandemic. The terminal date for registration of beneficiaries was 31.03.2022. The beneficiaries registered upto 31.03.2022 continued to receive the benefits for 2 years from the date of registration under the scheme.**

**As on 31.03.2024, an amount of Rs. 10,188.50 crore has been disbursed to 60.49 lakh beneficiaries.**

**State-wise and year-wise details of number of beneficiaries and Amount of benefit disbursed under ABRY is at Annexure-I.**

**Sector-Wise details of number of beneficiaries under ABRY is at Annexure-II.**

**District-Wise and year-wise details of number of beneficiaries and Amount of benefit disbursed under ABRY for the State of Punjab is at Annexure-III.**

**(c) to (e): As per the data received from State/UT Building and Other Construction (BOC) Workers Welfare Boards including Punjab Building and Other Construction Workers' Welfare Board (PBOCWVB), the State/UT-wise number of workers, expenditure and balance available are enclosed as Annexure-IV.**

**Further, as per information received from Punjab Building and Other Construction Workers' Welfare Board (PBOCWVB), the details of funds utilized (Year-wise) is as follows:**

<b>Year</b>	<b>Expenditure (in Crore Rs.)</b>
<b>2017-18</b>	<b>166.71</b>
<b>2018-19</b>	<b>78.75</b>
<b>2019-20</b>	<b>135.37</b>
<b>2020-21</b>	<b>148.28</b>
<b>2021-22</b>	<b>285.25</b>

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## Annexure referred to in reply of part (a) and (b) of the Rajya Sabha Unstarred Question No. 1216 due for reply on 01.08.2024

## State-wise and year-wise details of number of beneficiaries and Amount of benefit disbursed under ABRY

ZONE	2020-21		2021-22		2022-23		2023-24	
	No. of unique beneficiary employees	Amount of benefits (in Rs)	No. of unique beneficiary employees	Amount of benefits (in Rs)	No. of unique beneficiary employees	Amount of benefits (in Rs)	No. of unique beneficiary employees	Amount of benefits (in Rs)
ANDAMAN AND NICOBAR ISLANDS	177	705404	289	5855984	12	4750921	1	548921
ANDHRA PRADESH	34729	95839422	113653	1218489621	18222	1498693330	326	471661932
ARUNACHAL PRADESH	8	30282	122	872638	384	9475090	0	3870830
ASSAM	1929	5199806	15189	122529202	2739	170891869	61	48498516
BIHAR	4728	15282127	19125	259395657	4433	365966666	290	115766379
CHANDIGARH	2271	7944873	9806	121050040	1375	123350506	22	27294751
CHHATTISGARH	19819	55947364	56191	626735263	9008	809703684	87	243357987
DELHI	48231	125658070	160773	1384325253	17508	1401880072	564	303335855
GOA	5418	15946071	3806	134569878	1681	140403013	43	33668572
GUJARAT	142996	373191398	404437	3793062908	42695	4220492970	998	1205910923
HARYANA	83974	245440791	280220	2577945718	35105	2704271893	1461	632957179
HIMACHAL PRADESH	19975	56180627	57289	562955612	5979	613973030	139	152045368
JAMMU AND KASHMIR	3441	9276310	14097	176141966	1821	236616545	25	65145981
JHARKHAND	14149	43289626	41821	500201030	6706	594395998	100	164915145
KARNATAKA	103005	310045372	333467	3466797490	47590	3954374705	1400	892719536
KERALA	20124	59251062	64802	734856324	11207	930082796	210	256807173
LADAKH	2	6552	168	1404113	20	1812553	0	621356
LAKSHADWEEP	7	32586	2	230114	0	114916	0	0
MADHYA PRADESH	47404	146455165	138270	1572228356	19725	1695430779	502	451464651
MAHARASHTRA	206385	536389373	690188	6256804076	80287	6695334218	1976	1627007700
MANIPUR	218	522750	703	8132815	772	15929629	5	2914761
MEGHALAYA	394	2520552	737	20482708	79	21634993	14	4414781
MIZORAM	98	362412	271	6442842	8	7289184	0	2108718
NAGALAND	11	14974	202	1304582	13	3204874	0	600694
ODISHA	20745	56636945	59212	726961079	9246	954433241	157	291818639
PUDUCHERRY	2352	5231223	11239	93127261	1114	97880954	41	22655521
PUNJAB	48097	139848709	155620	1737036746	18216	1956573465	430	510842604
RAJASTHAN	68429	180284197	231313	2229387034	26502	2645053942	754	732365101
SIKKIM	1160	3736465	2602	35473931	242	29787414	4	3170015
TAMIL NADU	168344	385125983	557620	4616922477	76847	5324884853	1927	1308137245
TELANGANA	54996	133531359	204840	1648004135	22391	1783898697	1135	445541071
THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	15123	40697670	36004	331496466	1760	304074686	24	67836472
TRIPURA	1951	5615402	3376	44939953	113	41784003	0	8163325
UTTAR PRADESH	89645	281203593	300596	3356501835	42263	3976573384	1220	1065672140
UTTARAKHAND	23230	69364818	61581	648551531	8564	679163469	146	163709664
WEST BENGAL	43555	103992581	152167	1443167417	31093	1916601415	587	651436654
<b>GRAND TOTAL</b>	<b>1297120</b>	<b>3510801914</b>	<b>4191798</b>	<b>40464384055</b>	<b>545720</b>	<b>45930783757</b>	<b>14649</b>	<b>119789861</b>



Annexure referred to in reply of part (a) and (b) of the Rajya Sabha Unstarred Question No. 1216 due for reply on 01.08.2024

<b>ABRY Beneficiaries Industry-Wise Data as on 31.03.2024</b>	
<b>Industry Name</b>	<b>No. of Beneficiary Employees</b>
<b>EXPERT SERVICES</b>	<b>2153007</b>
<b>ROAD MOTOR TRANSPORT</b>	<b>37967</b>
<b>QUARTZ MINES</b>	<b>3090</b>
<b>ESTABLISHMENT ENGAGED IN MANUFACTURE, MARKETING SERVICING, USAGE OF COMPUTERS</b>	<b>99435</b>
<b>PETROLEUM NAT.GAS REFINING</b>	<b>2667</b>
<b>IRON AND STEEL</b>	<b>61142</b>
<b>SCHOOL</b>	<b>64347</b>
<b>TRAVEL AGENCIES</b>	<b>11330</b>
<b>PAPER PRODUCTS</b>	<b>19296</b>
<b>CEMENT</b>	<b>3762</b>
<b>MIXED PLANTATIONS</b>	<b>465</b>
<b>FIRE WORKS</b>	<b>2095</b>
<b>FILM STUDIOS</b>	<b>101</b>
<b>CINEMAS INCLUDING PREVIEW THEATRES</b>	<b>709</b>
<b>FILM PRODUCTION CONCERN</b>	<b>983</b>
<b>STONEWARE PIPES</b>	<b>570</b>
<b>MARBLE MINES</b>	<b>429</b>
<b>COST - WORKS ACCOUNTANTS</b>	<b>796</b>
<b>DISTRIBUTION-FILM</b>	<b>305</b>
<b>JUTE</b>	<b>1950</b>
<b>FERRO MANGANESE</b>	<b>381</b>
<b>BOTANICAL GARDENS</b>	<b>421</b>
<b>FERRO CHROME</b>	<b>1723</b>
<b>LINOLEUM</b>	<b>19</b>
<b>ASBESTOS</b>	<b>306</b>
<b>DIAMOND MINES</b>	<b>43</b>
<b>BUTTONS</b>	<b>128</b>
<b>GLU AND GELATINE FACTORIES</b>	<b>56</b>
<b>DOLOMITE MINES</b>	<b>130</b>
<b>KYANITE MINES</b>	<b>20</b>
<b>CHROMITE MINES</b>	<b>1020</b>
<b>TRADING - COMMERCIAL ESTABLISHMENTS</b>	<b>415129</b>
<b>RUBBER PRODUCTS</b>	<b>38383</b>
<b>HOTEL</b>	<b>51220</b>
<b>HOSPITALS</b>	<b>141700</b>
<b>PAPER</b>	<b>7379</b>
<b>GLASS</b>	<b>7361</b>
<b>UNIVERSITY</b>	<b>4710</b>

Continued...

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<b>ABRY Beneficiaries Industry-Wise Data as on 31.03.2024</b>	
<b>Industry Name</b>	<b>No. of Beneficiary Employees</b>
<b>IRON ORE PELLETS</b>	<b>1060</b>
<b>BREAD</b>	<b>6605</b>
<b>NON EDIBLE OIL / FAT</b>	<b>1934</b>
<b>INDL. - POWER ALCOHOL</b>	<b>290</b>
<b>KATTHA MAKING</b>	<b>266</b>
<b>GRAPHITE MINES</b>	<b>41</b>
<b>MICA MINES - MICA INDUSTRY</b>	<b>807</b>
<b>STONEWARE JARS</b>	<b>359</b>
<b>CALCITE MINES</b>	<b>89</b>
<b>COFFEE PLANTATIONS</b>	<b>8200</b>
<b>BARYTES MINES</b>	<b>11</b>
<b>MICA MINES</b>	<b>82</b>
<b>SANITARY WARE</b>	<b>3156</b>
<b>BUILDING AND CONSTRUCTION INDUSTRY</b>	<b>233819</b>
<b>PAINTS - VARNISH</b>	<b>11573</b>
<b>AGRICULTURE FARMS</b>	<b>9476</b>
<b>FRUITS - VEG. PRESERVATION</b>	<b>8107</b>
<b>ESTABLISHMENT ENGAGED IN RAILWAYS FOR CONSTRUCTION, MAINTENANCE, OPERATION</b>	<b>8629</b>
<b>BRICKS</b>	<b>8450</b>
<b>CINEMA THEATRES EMPLOYING 5 OR MORE WORKERS</b>	<b>110</b>
<b>WOOD SEASONING KILNS</b>	<b>3225</b>
<b>GOLD MINES</b>	<b>644</b>
<b>BEER MFG.</b>	<b>640</b>
<b>FLAVOURITE MINES</b>	<b>420</b>
<b>STONE QUARRIES FOR CHIPS BUILDERS ETC.</b>	<b>1253</b>
<b>REFRATORIES</b>	<b>4727</b>
<b>INLAND WATER TRANSPORT</b>	<b>613</b>
<b>LIGNITE MINES</b>	<b>202</b>
<b>COFFEE CURING</b>	<b>180</b>
<b>FELDSPAR MINES</b>	<b>118</b>
<b>CORUNDUM MINES</b>	<b>29</b>
<b>PRINTING</b>	<b>12596</b>
<b>PLASTICS PRODUCTS</b>	<b>79858</b>
<b>ESTABLISHMENTS ENGAGED IN CLEANING, SWEEPING SERVICES</b>	<b>150115</b>
<b>DISTILLING - RECTIFYING OF SPRITS</b>	<b>1746</b>
<b>TOBACCO INDUSTRY</b>	<b>1540</b>
<b>CROCKERY</b>	<b>1260</b>
<b>JUTE BAILING OR PRESSING</b>	<b>178</b>
<b>COMPANIES OFFERING LIFE INSURANCE , ANNUITES ETC.</b>	<b>5248</b>

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Annexure referred to in reply of part (a) and (b) of the Rajya Sabha Unstarred Question No. 1216 due for reply on 01.08.2024

<b>ABRY Beneficiaries Industry-Wise Data as on 31.03.2024</b>	
<b>Industry Name</b>	<b>No. of Beneficiary Employees</b>
<b>GAUR GUM FACTORIES</b>	<b>232</b>
<b>RICE MILLING</b>	<b>9481</b>
<b>MUNICIPAL COUNCILS/CORPORATIONS</b>	<b>4404</b>
<b>STONE QUARRIES FOR ROOF-FLOOR SLABS ETC</b>	<b>1749</b>
<b>FISH PROCESSIGN AND NON-VEG FOOD PRESERVATION</b>	<b>18507</b>
<b>STARCH</b>	<b>982</b>
<b>SILICA(SAND) MINES</b>	<b>194</b>
<b>ASBESTOS MINES</b>	<b>56</b>
<b>BAUXITE MINES</b>	<b>58</b>
<b>MATCHES</b>	<b>1173</b>
<b>CANE FARMS</b>	<b>27</b>
<b>ENGINEERS - ENGG. CONTRACTORS</b>	<b>289062</b>
<b>GARMENTS MAKING</b>	<b>275620</b>
<b>MEDICAL PRACTITIONERS</b>	<b>11927</b>
<b>AUTOMIBILE SERVICING</b>	<b>50667</b>
<b>OTHERS</b>	<b>213426</b>
<b>WINDING THREAD YARN REELING</b>	<b>7144</b>
<b>CANTEENS</b>	<b>15475</b>
<b>COMPANIES/SOCIETIES/ASSC/CLUBS/TROUPES FOR PERFORMANCES</b>	<b>12109</b>
<b>FILM PROCESS-LABORATORIES</b>	<b>250</b>
<b>GENERAL INSURANCE</b>	<b>7289</b>
<b>ESTABLISHMENTS OF AIRCRAFT OR AIRLINES</b>	<b>176</b>
<b>PROCESSING AND TREATMENT OF WOOD</b>	<b>1951</b>
<b>POULTRY FARMING</b>	<b>15865</b>
<b>THEATERS HOLDING DRAMATIC PERFORMANCES</b>	<b>435</b>
<b>EDIBLE OIL - FAT</b>	<b>7867</b>
<b>CARDAMOM PLANTATIONS</b>	<b>231</b>
<b>BEEDI MAKING</b>	<b>19326</b>
<b>LIMESTONE MINES</b>	<b>681</b>
<b>MESSES</b>	<b>548</b>
<b>IRON ORE MINES</b>	<b>778</b>
<b>MANGANESE MINES</b>	<b>65</b>
<b>PICKERS</b>	<b>1174</b>
<b>ATTORNEYS</b>	<b>141</b>
<b>EMERALD MINES</b>	<b>225</b>
<b>STEMMING OR REDRYING OF TOBACCO LEAF</b>	<b>24</b>

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Annexure referred to in reply of part (a) and (b) of the Rajya Sabha Unstarred Question No. 1216 due for reply on 01.08.2024

<b>ABRY Beneficiaries Industry-Wise Data as on 31.03.2024</b>	
<b>Industry Name</b>	<b>No. of Beneficiary Employees</b>
<b>BALL CLAY MINES</b>	<b>17</b>
<b>FINANCING ESTABLISHMENT</b>	<b>150210</b>
<b>LEATHER PRODUCTS</b>	<b>52410</b>
<b>UNIVERSITY, COLLEGE, SCHOOL. ETC.</b>	<b>28031</b>
<b>BRUSHES</b>	<b>488</b>
<b>ELECTRICITY (G,T,D)</b>	<b>7788</b>
<b>ARCHITECTS</b>	<b>1665</b>
<b>KNOWLEDGE OR TRAINING INSTITUTION</b>	<b>10557</b>
<b>ELECTRONIC MEDIA COMPANIES IN PRIVATE SECTOR</b>	<b>6682</b>
<b>BANKS OTHER THAN NATIONALISED BANKS.</b>	<b>7705</b>
<b>WOOD WORKSHOP</b>	<b>10422</b>
<b>STEVEDORING, LOADING-UNLOADING SHIPS</b>	<b>4906</b>
<b>TILES</b>	<b>3490</b>
<b>BISCUIT MAKING</b>	<b>11961</b>
<b>COTTON GINNING - PRESSING</b>	<b>9406</b>
<b>MINERAL OIL REFINING</b>	<b>461</b>
<b>LAC / SHELLAC</b>	<b>83</b>
<b>SILIMINITE MINES</b>	<b>92</b>
<b>TEA</b>	<b>4737</b>
<b>COIR</b>	<b>1278</b>
<b>TENT MAKING</b>	<b>574</b>
<b>ICE OR ICE CREAM</b>	<b>1372</b>
<b>ASBESTOS CEMENT SHEETS</b>	<b>1079</b>
<b>WOOD PRESERVATION PLANTS</b>	<b>174</b>
<b>PEPPER PLANTATIONS</b>	<b>29</b>
<b>FIRECLAY MINES</b>	<b>167</b>
<b>CHINA CLAY MINES</b>	<b>58</b>
<b>OTHERS</b>	<b>89</b>
<b>NONFERROUS METAL AND ALLOYS</b>	<b>19978</b>
<b>FORWARDING AGENCY</b>	<b>7954</b>
<b>RESTAURANT</b>	<b>42741</b>
<b>STORAGE, TRANSPORT OR DISTT OF PETROL/ NATURAL GAS</b>	<b>7758</b>
<b>AERATED WATER</b>	<b>2776</b>
<b>TEXTILES</b>	<b>469295</b>
<b>RESEARCH INSTITUTE</b>	<b>2791</b>

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Annexure referred to in reply of part (a) and (b) of the Rajya Sabha Unstarred Question No. 1216 due for reply on 01.08.2024

<b>ABRY Beneficiaries Industry-Wise Data as on 31.03.2024</b>	
<b>Industry Name</b>	<b>No. of Beneficiary Employees</b>
<b>MILK PRODUCTS</b>	<b>12502</b>
<b>LODGING HOUSES, SSERVICE APARTMENT, CONDOMINIUMS</b>	<b>7104</b>
<b>CHARTERED OR REGD. ACCOUNTANTS</b>	<b>2189</b>
<b>PLYWOOD</b>	<b>12246</b>
<b>DAL MILLING</b>	<b>1557</b>
<b>LAUNDRY - LAUNDRY SERVICES</b>	<b>1494</b>
<b>CONFECTIONERY</b>	<b>16214</b>
<b>SUGAR</b>	<b>7533</b>
<b>RUBBER PLANTATIONS</b>	<b>514</b>
<b>CANE FARMS</b>	<b>41</b>
<b>ZOOLOGICAL GARDENS</b>	<b>337</b>
<b>SORTING / CLEANING / TEASING OF COTTON WASTE</b>	<b>1760</b>
<b>CATTLE FEED INDUSTRY</b>	<b>8105</b>
<b>EXPLOSIVES</b>	<b>2658</b>
<b>SALT</b>	<b>608</b>
<b>QUARTXITE MINES</b>	<b>8</b>
<b>SAW MILLS</b>	<b>964</b>
<b>TEA PLANTATION</b>	<b>2859</b>
<b>BONE CRUSHING</b>	<b>146</b>
<b>INDIGO</b>	<b>1518</b>
<b>GYPSUM MINES</b>	<b>44</b>
<b>OCHRE MINES</b>	<b>706</b>
<b>ELEC, MECH OR GEN ENGG PRODUCTS</b>	<b>268853</b>
<b>SOCIETIES CLUBS OR ASSOCIATIONS</b>	<b>21757</b>
<b>HEAVY - FINE CHEMICALS</b>	<b>54238</b>
<b>FLOUR MILLING</b>	<b>5121</b>
<b>PETROLEUM / NAT.GAS PRODUCTION</b>	<b>2576</b>
<b>ELECT. PORCELAIN INSULATOR</b>	<b>2095</b>
<b>ESTABLISHMENTS ENGAGED IN RENDERING COURIER SERVICES</b>	<b>20501</b>
<b>SOCIETIES / CLUBS / ASSOCIATIONS</b>	<b>3593</b>
<b>CASHEWNUTS</b>	<b>5746</b>
<b>AGARBATTI</b>	<b>4718</b>
<b>STATIONERY PRODUCTS</b>	<b>2237</b>
<b>SOAP STONE MINES</b>	<b>741</b>
<b>NEWSPAPER ESTABLISHMENTS</b>	<b>1014</b>
<b>RAILWAY BOOKING AGENCIES</b>	<b>17</b>
<b>MAGNESITE MINES</b>	<b>198</b>

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**Annexure referred to in reply of part (a) and (b) of the Rajya Sabha  
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<b>ABRY Beneficiaries Industry-Wise Data as on 31.03.2024</b>	
<b>Industry Name</b>	<b>No. of Beneficiary Employees</b>
<b>SCIENTIFIC INSTITUTES</b>	<b>895</b>
<b>COLLEGE</b>	<b>18131</b>
<b>STEATITE MINES</b>	<b>135</b>
<b>DIAMOND CUTTING</b>	<b>13124</b>
<b>CIGARETTES</b>	<b>138</b>
<b>MYROBALAN - VEG. TANNING</b>	<b>156</b>
<b>FRUIT ORCHARDS</b>	<b>420</b>
<b>INDOLEUM</b>	<b>903</b>
<b>PRIVATE AIRPORTS AND JOINT VENTURE AIRPORTS</b>	<b>13</b>
<b>DIAMOND SAW MILLS</b>	<b>82</b>
<b>APARTITE MINES</b>	<b>4</b>

**Source: EPFO, MoLE**

## Annexure-III

Annexure referred to in reply of part (a) and (b) of the Rajya Sabha Unstarred Question No. 1216 due for reply on 01.08.2024

District-Wise and year-wise details of number of beneficiaries and Amount of benefit disbursed under ABRY for the State of Punjab

State/District	2020-21		2021-22		2022-2023		2023-24	
	No. of Unique Beneficiary Employees	Amount of Benefit (in Rs.)	No. of Unique Beneficiary Employees	Amount of Benefit (in Rs.)	No. of Unique Beneficiary Employees	Amount of Benefit (in Rs.)	No. of Unique Beneficiary Employees	Amount of Benefit (in Rs.)
<b>PUNJAB</b>	<b>48097</b>	<b>139848709</b>	<b>155620</b>	<b>1737036746</b>	<b>18216</b>	<b>1956573465</b>	<b>430</b>	<b>510842604</b>
<b>AMRITSAR</b>	<b>3509</b>	<b>11389472</b>	<b>15333</b>	<b>164217049</b>	<b>2398</b>	<b>216530604</b>	<b>68</b>	<b>62492801</b>
<b>BARNALA</b>	<b>755</b>	<b>3030488</b>	<b>1455</b>	<b>25371692</b>	<b>134</b>	<b>21202275</b>	<b>1</b>	<b>4061065</b>
<b>BATHINDA</b>	<b>2436</b>	<b>8559662</b>	<b>5577</b>	<b>71730729</b>	<b>465</b>	<b>70651777</b>	<b>2</b>	<b>13503475</b>
<b>FARIDKOT</b>	<b>174</b>	<b>749316</b>	<b>476</b>	<b>7329505</b>	<b>110</b>	<b>8517155</b>	<b>0</b>	<b>1984616</b>
<b>FATEHGARH SAHIB</b>	<b>1084</b>	<b>3579000</b>	<b>3054</b>	<b>40579090</b>	<b>418</b>	<b>42359755</b>	<b>1</b>	<b>9087263</b>
<b>FAZILKA</b>	<b>136</b>	<b>553094</b>	<b>387</b>	<b>6289161</b>	<b>42</b>	<b>5291601</b>	<b>0</b>	<b>584784</b>
<b>FIROZEPUR</b>	<b>248</b>	<b>852622</b>	<b>751</b>	<b>12444264</b>	<b>86</b>	<b>13010877</b>	<b>0</b>	<b>2806377</b>
<b>GURDASPUR</b>	<b>639</b>	<b>2499840</b>	<b>2122</b>	<b>38585118</b>	<b>313</b>	<b>55312086</b>	<b>4</b>	<b>17916184</b>
<b>HOSHIARPUR</b>	<b>1709</b>	<b>5729596</b>	<b>5214</b>	<b>64012681</b>	<b>582</b>	<b>63572616</b>	<b>10</b>	<b>13451245</b>
<b>JALANDHAR</b>	<b>3767</b>	<b>12153217</b>	<b>13399</b>	<b>166260529</b>	<b>1820</b>	<b>198131726</b>	<b>53</b>	<b>51697535</b>
<b>KAPURTHALA</b>	<b>649</b>	<b>2317055</b>	<b>1708</b>	<b>17787438</b>	<b>208</b>	<b>20817919</b>	<b>6</b>	<b>5352359</b>
<b>LUDHIANA</b>	<b>18529</b>	<b>49521725</b>	<b>61829</b>	<b>683319579</b>	<b>6472</b>	<b>762788288</b>	<b>138</b>	<b>206030205</b>
<b>MANSA</b>	<b>365</b>	<b>1749664</b>	<b>1317</b>	<b>18363589</b>	<b>120</b>	<b>18894016</b>	<b>3</b>	<b>2987237</b>
<b>MOGA</b>	<b>267</b>	<b>548928</b>	<b>1156</b>	<b>16024695</b>	<b>102</b>	<b>19484261</b>	<b>0</b>	<b>5431032</b>
<b>PATHANKOT</b>	<b>294</b>	<b>1325304</b>	<b>654</b>	<b>11535607</b>	<b>48</b>	<b>11541714</b>	<b>0</b>	<b>2125560</b>
<b>PATIALA</b>	<b>1309</b>	<b>5166364</b>	<b>4351</b>	<b>62374518</b>	<b>601</b>	<b>63613979</b>	<b>6</b>	<b>17988393</b>
<b>RUPNAGAR</b>	<b>1042</b>	<b>2580995</b>	<b>4637</b>	<b>32902242</b>	<b>596</b>	<b>37506768</b>	<b>1</b>	<b>8603060</b>
<b>S.A.S NAGAR</b>	<b>8963</b>	<b>19649058</b>	<b>23367</b>	<b>191482742</b>	<b>2301</b>	<b>189295218</b>	<b>114</b>	<b>46000673</b>
<b>SANGRUR</b>	<b>1591</b>	<b>5428262</b>	<b>5998</b>	<b>64104800</b>	<b>821</b>	<b>80538439</b>	<b>12</b>	<b>22495421</b>
<b>SHAHID BHAGAT SINGH NAGAR</b>	<b>106</b>	<b>371381</b>	<b>788</b>	<b>8256501</b>	<b>297</b>	<b>15902543</b>	<b>9</b>	<b>5215596</b>
<b>SRI MUKTSAR SAHIB</b>	<b>201</b>	<b>639608</b>	<b>1041</b>	<b>13088844</b>	<b>142</b>	<b>17832718</b>	<b>1</b>	<b>4699912</b>
<b>TARN TARAN</b>	<b>324</b>	<b>1454058</b>	<b>1006</b>	<b>20976373</b>	<b>140</b>	<b>23777130</b>	<b>1</b>	<b>6327811</b>

Source: EPFO, MoLE

**Annexure-IV**

**Annexure referred to in reply of part (c) to (e) of the Rajya Sabha Unstarred Question No. 1216 due for reply on 01.08.2024**

**State-wise Number of registered BOC workers, Expenditure and Balance available under the BOCW Act, 1996 (as on 31.03.2024)**

Sl. No.	States/UTs.	No. of registered BOCW workers cumulative	Expenditure cumulative (Rs. in Crore)	Balance available (Rs. in crore) [including Bank's Interest & other receipts etc.]
(A)	(B)	(C)	(D)	(E)
1	Andhra Pradesh	2009317	582.52	3195.64
2	Arunachal Pradesh	70301	747.16	33.19
3	Assam	716477	609.61	1939.25
4	Bihar	2581454	2166.02	2307.8
5	Chhattisgarh	2483812	1801.94	645.22
6	Goa	18678	16.62	580.38
7	Gujarat	1585984	1012.22	4537.24
8	Haryana	971413	2188.61	4058.06
9	Himachal Pradesh	449737	494.02	852.61
10	J&K (Excluding Laddakh)	505086	1153.76	913.29
11	Jharkhand	1435389	657.69	1058.28
12	Karnataka	3852306	7028.05	6813
13	Kerala	2022646	3457.32	6.91
14	Madhya Pradesh	1782833	4468.07	2500.77
15	Maharashtra	3196838	12909.16	9284.77
16	Manipur	202061	373.99	39.53
17	Meghalaya	80713	57.33	355.6
18	Mizoram	16398	199.1	83.21
19	Nagaland	36215	184.49	50.56
20	Odisha	4248490	3636.49	669.23
21	Punjab	675428	1455.2	1586.65
22	Rajasthan	3321055	2650	969.95
23	Sikkim (as on 31.03.2022 )	9420	42.41	121.5
24	Tamil Nadu	2391323	2781.05	6023.3
25	Telangana	1469007	3735.47	1605.12
26	Tripura	42829	73.73	428.54
27	Uttar Pradesh	16420481	7823.1	6006.25
28	Uttarakhand	482209	668.48	310.51
29	West Bengal (as on January, 2024 as provided by O/o Welfare Commissioner, Kolkata region , MoLE)	3223862	110.5	4086.4
30	Delhi	91987	816.27	4271.41
31	A & N Island	21913	35.44	162.16
32	Chandigarh	30051	39.5	252.6
33	Dadra & Nagar Haveli	27767	25.29	121.01
34	Daman and Diu			
35	Lakshadweep	447	2.35	12.45
36	Puducherry	42365	190.94	84.62
	<b>Total</b>	<b>56516292</b>	<b>64193.9</b>	<b>65967.01</b>

**Sources: As per data received from State/UT BOCW Welfare Boards**